

**History of Freedom Movement in
West Bengal**

2210. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri B. K. Das:
Shri P. C. Barman:

Will the Minister of Education be pleased to state:

(a) the extent to which the State of West Bengal has progressed to compile a history of Freedom Movement in West Bengal as desired by the Centre;

(b) whether it is a fact that a "Who is Who" Committee has also been formed there;

(c) if so, the functions of the Committee;

(d) the amount spent by the Central as well as the State Governments for those two purposes; and

(e) when the works will be completed?

The Minister of Education (Shri M. C. Chagla): (a) The Government of India have not asked the Government of West Bengal to compile a History of Freedom Movement in West Bengal. The State Government were only asked to bring out a Bengali translation of the First Volume of the History of Freedom Movement by Dr. Tara Chand but they have regretted their inability to do so at present.

(b) Yes, Sir. Two Committees have been set up by the State Government.

(c) The Committees are engaged in the collection of material for the compilation of a "Who is Who" of persons who took part in the freedom struggle. One Committee is for the period from 1818 to 1904 and the other for the period from 1905 to 1947.

(d) The State Government were expected to spend a sum of Rs. 30,542

upto the end of 1963-64 for the preparation of a "Who is Who", against which a sum of Rs. 9,881 has already been paid to them by the Government of India.

(e) According to the information available at present, the work of compilation of "Who is Who" is expected to be completed by the State Committees by June 1964.

12.02 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**REPORTED ENTRY OF NAGA HOSTILES INTO
NAGALAND**

Shri S. M. Banerjee (Kanpur): I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported statement of the Chief Minister of Nagaland that a large number of Naga hostiles are trying to enter Nagaland.

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): In December, 1963, a band of hostile Nagas crossed the south-western portion of the Manipur boundary into the Chin Hills area of Burma from where they proceeded to East Pakistan with the object of collecting arms etc. which were reported to have arrived there. They reached Burma on their return journey to Nagaland and are said to be skirting the eastern boundary of Manipur and proceeding northwards through Burmese territory. Their strength, with porters, is said to be 850.

Our Security Forces are alive to the situation and are taking necessary precautions.

Shri S. M. Banerjee: From the statement of the Chief Minister of Nagaland it is also clear that these Naga hostiles have been provided with arms by Pakistan. I want to know to what extent that statement is correct and whether full information exists with the Government as to the facts that they have been provided with arms and ammunition by Pakistan.

Shrimati Lakshmi Menon: We have only reports that they are very heavily armed. I do not know who has provided the weapons. But it seems that they have collected those from Pakistan.

Mr. Speaker: He says that the Chief Minister of Nagaland has made that statement and whether he has that information or any enquiry has been made.

Shrimati Lakshmi Menon: I do not know. All that the information that we have is this.

Mr. Speaker: Shri Dinen Bhattacharya...not here; Shrimati Renu Chakravartty...not here; Shri Indrajit Gupta...not here.

Shri S. M. Banerjee: We have given this Calling Attention five days before and we wanted to have the full information.

Mr. Speaker: I have hinted that information might be sought. Shri Jashvant Mehta...not here; Dr. Ranen Sen.

Dr. Ranen Sen: For some time past, during the last few years, the repeated reports of the infiltration of the Naga hostiles are coming before the Indian public. May I know what steps actually the Government of India have taken to prevent this infiltration?

The Minister without Portfolio (Shri Lal Bahadur Shastri): Our troops there have been taking neces-

sary steps to prevent it. They have, of course, infiltrated into Pakistan. On their return journey, every effort is being made to intercept them. But it has to be realised that the terrain is so difficult that it is not easy to trace them and get them. However, this time, very special efforts have been made, and let us see. They are still proceeding towards Nagaland. As to what will ultimately happen, it is difficult for me to say just at present.

Shri Hem Barua (Gauhati): In view of the fact that our eastern sector, a strategic area, has of late become a honeycomb of portentous activities engineered by foreign powers, and *pari passu* with it there is the repeated movement of the Naga hostiles to Pakistan and the supply of American arms to them—this is on the authority of the Chief Minister of Nagaland—by Pakistan, may I know (a) what steps Government have taken to crush these anti-national activities in these areas, and (b) since the Pakistani Assistant High Commissioner's office in Shillong has actively aided, facilitated and encouraged the movement of the Naga hostiles into Pakistan, how long Government would take to come to a decision on the immediate closure of the Pakistani Assistant High Commissioner's office in Shillong, the spring-board of all strategic mischief in India?

Shri Lal Bahadur Shastri: There are a number of questions put together.

Mr. Speaker: Any one of them might be answered.

Shri Hari Vishnu Kamath (Hoshangabad): There were only two questions, one regarding anti-national activities and the other regarding the closure of the Mission there.

Shri Lal Bahadur Shastri: As I said, our troops there are under the operational command of the Army. Of course, they have decided to tackle them most effectively and firmly. And they will go to the fullest length

to deal with them. I do not want to tell you what steps they propose to take. But, however, they are quite vigilant, and we shall try to crush these people if and when we can get at them.

As regards the arms and ammunitions, this is the second time that this has happened; only once before it had taken place. Of course, we have to deal with this band separately. But as I said earlier, it seems that the situation in Nagaland might ease on account of the other developments which have recently taken place in Nagaland.

Shri Hem Barua: He has not answered the latter part of my question.

Mr. Speaker: He wants to know whether any decision has been taken to close the Assistant High Commissioner's office.

Shri Lal Bahadur Shastri: You, Sir, were good enough to say that I had to answer only one question, and, therefore, I answered only one of the questions.

Shri Hem Barua: A decision was promised on this matter. Parts (a) and (b) of my question were clubbed together in one question. It was a very specific question, because...

Mr. Speaker: All the alphabets (a), (b), (c), (d) etc. can be exhausted under one question....

Shri Hem Barua: I know how stern you, Sir, are, and so, I shall never do that kind of thing.

Mr. Speaker: In such cases I have often ruled that only one of the questions might be answered.

Shri Surendranath Dwivedy (Kendrapara): We would like to have the reply to the very specific question that was asked.

Shri Hari Vishnu Kamath: On a point of order....

Shri Hem Barua: May I submit that....

Mr. Speaker: Order, order. Why should several Members from the same party stand up and speak simultaneously in this manner?

Shri Hari Vishnu Kamath: We support each other. On a point of order....

Mr. Speaker: The hon. Member might resume his seat.

Shri Hem Barua: Since you have said like this, I withdraw part (a) of my question, and I insist that the reply may be given to part (b) of my question, namely whether Government have taken any decision in regard to the closure of the Pakistani Assistant High Commissioner's office.

Mr. Speaker: What was the point of order which Shri Kamath wanted to raise?

Shri Hari Vishnu Kamath: You had not ruled out the second part of the question, but you had allowed it or admitted it. Therefore, the hon. Minister has to answer it and not postpone it to a subsequent date.

Mr. Speaker: The hon. Minister has taken advantage of that observation of mine that he might answer any one of those questions. I had said that, and, therefore, I am responsible for that.

Shri Surendranath Dwivedy: Let us get the reply to that question.

Shri Hem Barua: May I submit one thing?....

Mr. Speaker: The hon. Member may please wait. Now, Dr. U. Misra.

Dr. U. Misra (Jamshedpur): May I know whether Government are aware of any visible or invisible hand of the foreign missionaries in these Naga hostiles' coming into Nagaland?

Shri Lal Bahadur Shastri: They are very few in number. As far as I know, there are practically no foreign missionaries at present in Nagaland.

Mr. Speaker: So far as the Assistant High Commission office is concerned, that might also be answered. That is agitating them.

Shri Lal Bahadur Shastri: All right. There is practically no withdrawal of (a).

Mr. Speaker: That is already answered.

Shri Lal Bahadur Shastri: It has been answered.

Shri Hem Barua: I have made a sporting offer.

Shri Lal Bahadur Shastri: This matter is engaging the attention of the Government, and Government will take necessary steps in this regard at the appropriate time.

Mr. Speaker: Papers to be laid on the Table.

Shri Hari Vishnu Kamath: The Prime Minister said about this a fortnight ago. How long will they take to come to a decision?

Shri Hem Barua: Because of the fact that the Assistant High Commissioner's office is engaging in aiding and facilitating the repeated movements of the Naga hostiles to Pakistan, I just wanted to know how long Government would take to do it, or is our Government going to submit itself to this. We are terribly perturbed about it. We do not know what Government is doing.

Mr. Speaker: He has answered.

Shri Hem Barua: The Prime Minister also gave an indication like that.

Shri Hari Vishnu Kamath: We do not know what Government is doing. The Government seems paralysed. Their will is paralysed.

Shri Hem Barua: This is vacillating and vacillating.

12.11 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER COPYRIGHT ACT, ANNUAL ACCOUNTS OF UGC AND CON- NECTED PAPERS

Mr. Speaker: Papers to be laid on the Table.

The Minister of Education (Shri M. C. Chagla): I beg to lay on the Table:

(1) a copy each of the following Orders under section 43 of the Copyright Act, 1957:—

- (i) The International Copyright (Second Amendment) Order, 1964 published in Notification No. S.O. 734 dated the 2nd March, 1964.
- (ii) The International Copyright (Third Amendment) Order, 1964 published in Notification No. S.O. 820 dated the 4th March, 1964.

[Placed in Library. See No. LT-2719/64].

(2) a copy of annual Accounts of the University Grants Commission for the year 1962-63 along with the Audit Report thereon, under subsection (4) of section 19 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT-2720/64].